

e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 636 /A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 25th January, 2018.

Sub:- Casual Leave in respect of Shri Ito Basar, District & Sessions Judge, East Sessions Division, Tezu.

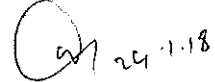
Ref:- Your letters No.HC(IB)06/2013/56-57, dated 09.01.2018

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, East Sessions Division, Tezu has been granted three days Casual Leave on 08.01.2018, 09.01.2018 and 10.01.2018, as prayed for.

Shri Basar, may be informed accordingly.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

